Review of working of CAPART

609. SHRI DHARMAPURI SRINIVAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has reviewed the working of Council for Advancement of People's Action and Rural Technology (CAPART);

(b) if so, the details thereof; and

(c) the details of steps being taken by Government to fortify CAPART in the proper implementation of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Group of Ministers, which had met on 21st August, 2013 to discuss creation of Bharat Rural Livelihoods Foundation (BRLF) had simultaneously recommended that the Ministry of Rural Development should come up with a plan to wind up Council for Advancement of People's Action and Rural Technology (CAPART) within two years. This recommendation was confirmed by the Union Cabinet in its meeting held on 3rd September, 2013. No specific reason for the decision to wind up CAPART was given. The above development was discussed in the General Body of CAPART in its meeting held on 14th October, 2013 chaired by the Hon'ble Minister for Rural Development. It was decided that the issue of closure of CAPART needs to be re-examined.

Tata Institute of Social Sciences (TISS) which was entrusted with the task of restructuring of CAPART submitted its final report in November, 2014, detailing the measures for restructuring.

(c) In view of the above, a proposal for reconsideration of the earlier Cabinet decision regarding winding up of CAPART is being finalized.

Objectives of NRLM

610. SHRIMATI RANEE NARAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the main objectives of the National Rural Livelihoods Mission (NRLM); and

(b) the total beneficiary households under NRLM during 2014-15 and 2015-16. State-wise?